NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.114/BB/17	-	For filing objections	Rule-6 of IB	Next Education India Pvt. Ltd. Vs K12 Techno Services Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	ASIN MALIK 92809(5157	PETITIONER	Asi.
2.	K. B. Monerh Kumer 9894112843	Respondents	Lauresh P

Counsel for petitioner is present. Counsel for corporate debtor is also present. Again he requested time for filing objections. Time extended at a cost of Rs.500/-.

List it 07.03.2018 finally.

MEMBER (T)

MEMBER (J)